

**ORDER****Re: Situation arising due to outbreak of the novel coronavirus (COVID-19)**

In continuation of Order No. 47/RG/Spl./Misc. dated 26.01.2021, Order/Notice No. 48/RG/Spl/Misc. dated 27.01.2021, Order No. 50/RG/Spl./Misc. dated 29.01.2021 and Order No. 51/RG/Spl./Misc. dated 02.02.2021 issued regarding limited physical hearing, Hon'ble the Chief Justice has been pleased to order that following Hon'ble Benches will hold the court through physical hearing **w.e.f. 15.03.2021 to 19.03.2021** in Court Number mentioned against them as under :

<b><u>SR. NO.</u></b>	<b><u>HON'BLE BENCH</u></b>	<b><u>COURT NO.</u></b>
<b><u>15.03.2021</u></b>		
1.	Hon'ble the Chief Justice Hon'ble Mr. Justice Arun Palli	01
2.	Hon'ble Mr. Justice Tejinder Singh Dhindsa	19
3.	Hon'ble Mr. Justice Gurmeet Singh Sandhwalia	21
4.	Hon'ble Mr. Justice Avneesh Jhingan	25
5.	Hon'ble Mrs. Justice Manjari Nehru Kaul	26
6.	Hon'ble Mr. Justice Lalit Batra	49
7.	Hon'ble Mr. Justice Arun Kumar Tyagi	68
8.	Hon'ble Mr. Justice Harnaresh Singh Gill	69
9.	Hon'ble Mrs. Justice Meenakshi I. Mehta	22
<b><u>16.03.2021</u></b>		
1.	Hon'ble Mr. Justice Rajan Gupta Hon'ble Mr. Justice Karamjit Singh	02
2.	Hon'ble Mr. Justice Hari Pal Verma	25
3.	Hon'ble Mr. Justice Anupinder Singh Grewal	26
4.	Hon'ble Mr. Justice Harminder Singh Madaan	49
5.	Hon'ble Mr. Justice Gurvinder Singh Gill	68
6.	Hon'ble Mr. Justice Arvind Singh Sangwan	69
7.	Hon'ble Mr. Justice Girish Agnihotri	19
8.	Hon'ble Mrs. Justice Alka Sarin	21


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9.	Hon'ble Mr. Justice Jasgurpreet Singh Puri	22
<b><u>17.03.2021</u></b>		
1.	Hon'ble Mr. Justice Jitendra Chauhan Hon'ble Mr. Justice Vivek Puri	02
2.	Hon'ble Mr. Justice Harinder Singh Sidhu	25
3.	Hon'ble Mr. Justice B.S. Walla	26
4.	Hon'ble Mr. Justice Raj Mohan Singh	49
5.	Hon'ble Ms. Justice Jaishree Thakur	68
6.	Hon'ble Mr. Justice Deepak Sibal	69
7.	Hon'ble Mr. Justice Mahabir Singh Sindhu	19
8.	Hon'ble Mr. Justice Sudhir Mittal	21
9.	Hon'ble Mr. Justice Arun Monga	22
<b><u>18.03.2021</u></b>		
1.	Hon'ble Mr. Justice Augustine George Masih Hon'ble Mr. Justice Ashok Kumar Verma	02
2.	Hon'ble Mr. Justice Amol Rattan Singh	25
3.	Hon'ble Mr. Justice Fateh Deep Singh	19
4.	Hon'ble Mr. Justice Sudip Ahluwalia	26
5.	Hon'ble Mrs. Justice Lisa Gill	21
6.	Hon'ble Mr. Justice Rajbir Sehrawat	22
7.	Hon'ble Mr. Justice Arun Kumar Tyagi	49
8.	Hon'ble Mr. Justice Harnaresh Singh Gill	68
9.	Hon'ble Mr. Justice Suvir Sehgal	69
<b><u>19.03.2021</u></b>		
1.	Hon'ble Ms Justice Ritu Bahri Hon'ble Mrs. Justice Archana Puri	02
2.	Hon'ble Mr. Justice Tejinder Singh Dhindsa	19
3.	Hon'ble Mr. Justice Gurmeet Singh Sandhwalia	21
4.	Hon'ble Mr. Justice Arvind Singh Sangwan	25
5.	Hon'ble Mr. Justice Avneesh Jhingan	26
6.	Hon'ble Mrs. Justice Manjari Nehru Kaul	49
7.	Hon'ble Mr. Justice Manoj Bajaj	68
8.	Hon'ble Mr. Justice Lalit Batra	69
9.	Hon'ble Mrs. Justice Meenakshi I. Mehta	22

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12.3.2021

2. Entry to the aforesaid Court Rooms will be permitted from Gate No. 5 only except entry for Court Room nos. 1 & 2 which will be permitted from Gate No.1 only.
3. All are requested to comply with the instructions already issued vide Order No. 50/RG/Spl./Misc. dated 29.01.2021 providing "**STANDARD OPERATING PROCEDURE FOR LIMITED PHYSICAL HEARING IN THE HIGH COURT OF PUNJAB AND HARYANA**".

**BY ORDER OF HON'BLE THE CHIEF JUSTICE.**

  
(Sanjiv Berry)  
Registrar General  
12.03.2021